

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. T.C.P. 86/2014

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2022**

NAME OF PARTIES: - Mr. Sadashiv S. Patil

V/s

Warana Agro Pvt. Ltd. & Ors

APPEARANCE :

FOR PETITIONER : Absent.

FOR RESPONDENT : Absent.

Section: 397-398 of the Companies Act, 1956

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List the
matter for hearing on **12.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

28.11.2022
AARTI

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)